

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/440

Dated Shillong, the 22nd August, 2023

It is hereby notified to all concerned that **DIVISION BENCH III** comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee will not sit on **24th and 25th August, 2023** and all cases listed before the said DIVISION BENCH shall stand adjourned and will appear on **28th August, 2023**, except for urgent matters, which, if any, may be mentioned before DIVISION BENCH comprising the Hon'ble Mr. Justice H.S.Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee which will sit at 10.30 A.M. on the above mentioned dates in Court Room No.2.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-1/440-A
Copy to: -

JOINT REGISTRAR (LISTING)
Dated Shillong, the 22nd August, 2023

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
6. The Registrar (Judicial Service) for favour of kind information.
7. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
8. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- ✓ 10. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
11. The Court Officer concerned for information and necessary action.
12. All Court Masters concerned for information and necessary action.
13. Notice Board.
14. Office File.

857
22/8/23


22/08/2023
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